

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/5354/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Angjeeeta Mahanta,
Principal Judge, Family Court-III,
Kamrup(M), Guwahati.

Dated Guwahati, the st 21 June, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FC.K3/2/14/PJ/185/24 dated 18.06.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 20.06.2024**. The Counsellor, Family Court-III, Kamrup(M), Guwahati would remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2021/5355/A, dated 21.06.2024

Copy forwarded to:

1. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)